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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Review Application No. 234 of 1998
in O.A. No. 266/94

New Delhi, this the 8th day of December, 1998

A. K. Singhal

Versus

-APPLICANT

Union of India & others

-RESPONDENTS
(Review Appellants)
and b

ORDER (in circulation)

By Mr. N. Sahu, Member (Admnv)

This review application filed on 2.11.1998
seeks to impugn our order dated 24.9.1998 disposing
of OA 266 of 1994.

2. The grounds raised in this review
application are identical and common to the grounds
raised in RA 232/98 and hence for the reasons
discussed in the order of even date in RA 232/98,
this Review Application cannot be entertained and is
accordingly rejected at the circulation stage itself.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

N. Sahu
(N. Sahu)
Member (Admnv)

rkv.